

| <b>NAGPUR BENCH CIVIL SIDE</b>   |                                |
|----------------------------------|--------------------------------|
| <b>CASE TYPE</b>                 | <b>ABBRIVATION<br/>for SMS</b> |
| APPEAL FROM ORDER                | AO                             |
| ARBITRATION APPEAL               | AA                             |
| ARBITRATION APPLICATION          | ARA                            |
| ARBITRATION PETITION             | ARP                            |
| CA IN (MCA/EP/CA/XOB)            | CAO                            |
| CENTRAL EXCISE APPEAL            | CEL                            |
| CENTRAL EXCISE REFERENCE         | CER                            |
| CIVIL APPLICATION IN AA          | CAM                            |
| CIVIL APPLICATION IN AO          | CAA                            |
| CIVIL APPLICATION IN C.REF       | CAE                            |
| CIVIL APPLICATION IN CP          | CAN                            |
| CIVIL APPLICATION IN CRA         | CAC                            |
| CIVIL APPLICATION IN FA          | CAF                            |
| CIVIL APPLICATION IN LPA         | CAZ                            |
| CIVIL APPLICATION IN SA          | CAS                            |
| CIVIL APPLICATION IN TAX MATTERS | CAT                            |
| CIVIL APPLICATION IN WP          | CAW                            |
| CIVIL APPLICATIONS               | CA                             |
| CIVIL REFERENCE                  | C.REF                          |
| CIVIL REVISION APPLICATION       | CRA                            |
| CIVIL SUITS                      | CS                             |
| COMPANY APPEAL                   | CAP                            |
| COMPANY APPLICATIONS             | CAL                            |
| COMPANY APPLN.(CRIMINAL).        | CALCR                          |
| COMPANY PETITION                 | CP                             |
| CONTEMPT APPEAL                  | CPL                            |
| CONTEMPT PETITION                | CP                             |
| CROSS OBJECTION                  | XOB                            |
| CUSTOM APPEAL                    | CAPL                           |
| ELECTION PETITION                | EP                             |
| ESTATE DUTY REFERENCE            | EDR                            |
| FAMILY COURT APPEAL              | FCA                            |
| FIRST APPEAL                     | FA                             |
| GIFT TAX APPLICXATION            | GTA                            |
| GIFT TAX REFERENCE               | GTR                            |
| INCOME TAX APPEAL                | ITL                            |
| INCOME TAX APPLICATION           | ITA                            |

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| INCOME TAX REFERENCE                  | ITR                            |
| LETTER PATENT APPEAL                  | LPA                            |
| MISC. CIVIL APPLICATIONS              | MCA                            |
| OFFICIAL LIQUIDATORS REPORT           | OLR                            |
| PUBLIC INTEREST LITIGATION            | PIL                            |
| SALES TAX APPLICATION                 | STA                            |
| SALES TAX REFERENCE                   | STR                            |
| SECOND APPEAL                         | SA                             |
| WEALTH TAX APPEAL                     | WTL                            |
| WEALTH TAX APPLICATION                | WTA                            |
| WEALTH TAX REFERENCE                  | WTR                            |
| WRIT PETITION                         | WP                             |